NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **18.11.2026** (WEDNESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Settlement/Argument

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 532/2026 For Stay IA No. 1496/2026 For Exemption IA No. 1497/2026	Sai Pragathi Estates and Constructions Pvt Ltd, Rep by its Director Kommuri Rakesh Vs Raghu Babu Gunturu Liquidator of Southern Engineers Pvt Ltd& Anr	Mr. Mayan H Jain	
3.	Comp App (AT) (CH) (Ins) No. 606/2026 For Stay IA No. 1723/2026 For Exemption IA No. 1724/2026	MCM Pacific Pte Ltd Vs K Vatsa Kumar Liquidator of Lanco Kondapalli Power Ltd	Mr. Sameer Kumar	

4.	Comp App (AT) (CH) (Ins) No. 609/2026 For Condone Delay IA No. 1731/2026 For Exemption IA No. 1732/2026 For Stay IA No. 1733/2026	R. Radha Ex-Director of Ran India Steels Pvt Ltd Vs P Bala Subramanian, RP of Ran India Steels Pvt Ltd & 2 Ors.	Ms. G Vidushi	
5.	Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026	Principal Commissioner of Customs Vs Pankaj Bhattad Liquidator for KVK Nilachal Power Pvt Ltd & 3 Ors. **WITH**	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R2
6.	Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R1
7.	Comp App (AT) (CH) (Ins) No. 155/2026	The Assistant Commissioner of Customs Vs Pankaj Bhattad Liquidator for KVK Nilachal Power Pvt Ltd & Anr. **WITH**	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R2
8.	Comp App (AT) (CH) (Ins) No. 156/2026	The Assistant Commissioner of Customs Vs UCO Bank & Anr.	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R1

Notice before Admission

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) No. 107/2026 For Direction IA No. 1531/2026	Manjula Reddy Tikkavaru Vs The Registrar of Companies, Telangana & Anr.	Ms. Krutika Raghavan	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors **WITH**	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2

11.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors **WITH**	Ms. Mummaneni Vazra Laxmi	
12.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 & 1289/2026 For Direction IA No. 1082/2025 **(Interim Order)**	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
13.	IA No. 1642/2026 (For Substitution) in Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025 For Additional Docs. IA No. 1297 & 1298/2026 To Adv. Hg. IA No. 1613/2026	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr **WITH**	Mr. B Dhanaraj	Mr. PJ Rishikesh R2
14.	Comp App (AT) (CH) No. 101/2025 For Additional Docs. IA No. 1299/2026 Delay in refiling the IA IA No. 1300/2026 To Adv. Hg. IA No. 1612/2026	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Mr. B Dhanaraj	Mr. PJ Rishikesh R2 R4
15.	IA No. 1749/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 33/2026 For Exemption IA No. 76 & 78/2026 For Direction IA No. 1750/2026	Assets Care And Reconstruction Enterprise Limited Vs Ramanathan Bhuvaneshwari, RP for LGCL Urban Homes (India) LLP	Mr. Angad Varma	Mr. Srinandan K

16.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Varun Srinivasan	Mr. J Manivannan
17.	Comp App (AT) (CH) (Ins) No. 555/2025 For Stay IA No. 1570/2025	The Fertilisers & Chemicals Travancore Ltd Vs Rajat Mukherjee, Erst. RP of FACT-RCF Building Products Ltd & Anr.	Mr. TK Bhaskar	PVR Counsels R2
18.	IA No. 1522/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026 **(Interim Order)**	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors. **WITH**	Ms. Nidhi Mohan Parashar	Ms. Vismaya MS R1
19.	IA No. 1524/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026 **(Interim Order)**	YS Chowdhary Vs State Bank of India & 2 Ors.	Mr. Prajeeth Premkumar	Ms. Vismaya MS R1

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri **WITH**	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
21.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao **WITH**	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
22.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao **WITH**	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
23.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao **WITH**	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
24.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao **WITH**	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
25.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

26.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd **WITH**	Mr. PBA Srinivasan Mr. Viyyash Kumar GV	Mr. Y Suryanarayana
27.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd **WITH**	Mr. PBA Srinivasan Mr. Viyyash Kumar GV	Mr. Y Suryanarayana
28.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt Ltd **WITH**	Mr. PBA Srinivasan Mr. Viyyash Kumar GV	Mr. Y Suryanarayana
29.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd **WITH**	Mr. PBA Srinivasan Mr. Viyyash Kumar GV	Mr. Y Suryanarayana
30.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan Mr. Viyyash Kumar GV	Mr. Y Suryanarayana
31.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad PCS
32.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shristi Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2
33.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar

Admission - Notice Ordered

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
34.	Comp App (AT) (CH) (Ins) No. 254/2026 For Stay IA No. 707/2026 For Exemption IA No. 708 & 709/2026	PJ Ravichandran Vs N Sivachalam, Liquidator of Shri PKP Spintex Mills Pvt Ltd **WITH**	Mr. Kishore Balasubramanian	Mr. V Manivannan
35.	Comp App (AT) (CH) (Ins) No. 255/2026 For Stay IA No. 710/2026 For Exemption IA No. 711/2026	PJ Ravichandran Vs R Raghavendran Liquidator of Shri PKP Spintex Mills Pvt Ltd & 7 Ors	Mr. Kishore Balasubramanian	Mr. V Manivannan R1 Mr. R Venkat Raman R2 R3

For Hearing

A. With Interim Order				
S.No	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
36.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr Vs K Sivalingam, RP of NCS Sugars Ltd& 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5
37.	Comp App (AT) (CH) (Ins) No. 301/2024 For Direction IA No. 796/2024 For Exemption IA No. 797/2024 For Stay IA No. 798/2024	Bhalakh Realtors Pvt Ltd & Anr. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & Anr **WITH**	Ms. Arva Merchant	Mr. B Ramana Kumar R1 Mr. Kaushik N Sharma R2
38.	Comp App (AT) (CH) (Ins) No. 48/2025 For Stay IA No. 180/2025	Religare Finvest Ltd. Vs N. Kumar, RP of Sheltrex Developers Pvt Ltd & 2 Ors.	Mr. Ashwin Shanbhag	Mr. B Ramana Kumar R1 Mr. Varun Srinivasan R2 Mr. Kaushik N Sharma R3
39.	Comp App (AT) (CH) (Ins) No. 518/2026 For Stay IA No. 1473/2026	R. Radha Director (Suspended) and Promoter, Hotel Radha Prasad Pvt Ltd Vs S.Sephulohniam & Anr.	Mr. J Manivannan	
B. Without Interim Order				
40.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R1 R2

41.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalasamy Ganesh Babu, RP of Vasan Medical Center Pvt Ltd & Anr	Mr. B Vijay	
42.	Comp App (AT) (CH) (Ins) No. 353/2024	Government of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr.	Mr. B Vijay Mr. G Dinesh Kumar	Mr. Sriram Venkatavaradan R1 Mr. T Ravichandran R2
43.	Comp App (AT) (CH) (Ins) No. 346/2025 For Exemption IA No. 1038/2025	BIL Infratech Ltd Vs Legacy Global Projects Pvt Ltd	Mr. Rajesh Lihala, CA	
44.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meganathan	Mr. K Gaurav Kumar
45.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. P Elayarajkumar	Mr. Anant Merathia R1 Ms. Aishwarya Nandiwada R2
46.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomati Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP, Chartered Accountants Erst. Statutory Auditors of Yashomati Hospitals Pvt Ltd **WITH**	Mr. T Ravichandran	Mr. Saji P John
47.	Comp App (AT) (CH) (Ins) No. 565/2025	Vishnu Daya & Co LLP Chartered Accountants Erst Statutory Auditors of Yashomati Hospitals Vs Ravindra Beleyur Erst RP of Yashomati Hospitals Pvt Ltd	Mr. Saji P John	Mr. T Ravichandran
48.	Comp App (AT) (CH) (Ins) No. 499/2025 For Stay IA No. 1408/2025 For Additional Docs IA No. 1409/2025	Kunam Rajini Vs State Bank of India & 2 Ors. **WITH**	Mr. Vipul Jai	Mr. Pranava Charan R1

49.	Comp App (AT) (CH) (Ins) No. 500/2025 For Stay IA No. 1410/2025 For Additional Docs IA No. 1411/2025	Kunam Raghava Reddy Vs State Bank of India & 2 Ors. **WITH**	Mr. Vipul Jai	Mr. Pranava Charan R1
50.	Comp App (AT) (CH) (Ins) No. 515/2025 For Stay IA No. 1446/2025 For Additional Docs IA No. 1447/2025	Kunam Eshwaramma Vs State Bank of India & 2 Ors.	Mr. Vipul Jai	Mr. Pranava Charan R1
51.	Comp App (AT) (CH) (Ins) No. 573/2025	State Bank of India Vs KS Raju	Mr. ML Ganesh	Mr. Vishnu Mohan
52.	Comp App (AT) (CH) (Ins) No. 248/2026 **(With Defects)**	AKG Sekar - Operational Creditor (Ex-Employee of Arjun Chemicals Pvt Ltd) Employee Rep of SCC – Liquidation proceedings Vs S Kannan, Liquidator, Arjun Chemicals Pvt Ltd & 2 Ors. **WITH**	Ms. D Chamundeswari	Mr. ML Ganesh R2 Mr. Santosh Ukku R3
53.	Comp App (AT) (CH) (Ins) No. 281/2026	AKG Sekar - Operational Creditor Vs S Kannan, Liquidator, Arjun Chemicals Pvt Ltd & 2 Ors	Ms. D Chamundeswari	Mr. ML Ganesh R2 Mr. Santosh Ukku R3

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
54.	TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Shrikanth Stocks and Securities Pvt Ltd & 11 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar R2-R13 Mr. Y Suryanarayana R14-R17

12:45 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
55.	Comp App (AT) (CH) (Ins) No. 42/2026 To Adv. Hg, IA No. 1428/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	Mr. PJ Rishikesh

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) No. 74/2026 For Exemption IA No.1001 & 1002/2026 For Stay IA No. 1003/2026 For Direction IA No. 1004/2026	MBG Commodities Pvt Ltd & 3 Ors. Vs Ashok Kumar Mandhani & 8 Ors. **WITH**	Ms. Nishtha B	Mr. Krishna Vennelakanti R1-R5
57.	Comp App (AT) (CH) No. 75/2026 For Stay IA No. 1006/2026 For Exemption IA No. 1007/2026 Interim Relief IA No. 1008/2026 **(Interim Order)**	Anju Devi Mandhani & Anr. Vs MBG Commodities Pvt Ltd & 10 Ors.	Mr. S Karunamoorthy	Mr. Krishna Vennelakanti R2-R6
58.	IA No. 1268/2026 (For Condone Delay) in Comp App (AT) (CH) No. 90/2026 For Direction IA No. 1267/2026 For Exemption IA No. 1269/2026	Raj Kumar Mandhani Vs MBG Commodities Pvt Ltd & 11 Ors.	Mr. Krishna Vennelakanti	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**